

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 237 of 2014

Dated : 10<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Mazag Andrabi

Counsel for the Respondent(s) : Mr. C. K. Rai

ORDER

Post the matter on 10<sup>th</sup> December, 2014. In the meantime, reply may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*